ELECTRIC VEHICLES IN CENTRAL GOVERNMENT DEPARTMENTS

2131. SHRI P.C. MOHAN:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether the Government has issued/will issue any instructions or advice for the use of electric vehicles in Central Government departments;

(b) if so, the details thereof;

(c) the details and the number of electric vehicles purchased and used in Government departments during the last year;

(d) the number of new electric vehicles that are proposed to be purchased during the next two years; and

(e) the details of any incentives given by the Government for the purchase of electric vehicles?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): The Ministry of Finance has written to all Ministries/Departments of the Government of India to replace the petrol and diesel cars hired by them in their Secretariats and attached offices by electric cars for mobility in Delhi.

(c): Sir, at present the Ministry of Heavy Industries has hired 05 electric vehicles from Energy Efficiency Services Limited (EESL).

(d): Sir, there is no such proposal to purchase the electric vehicles is under consideration in this Ministry of Heavy Industries.

(e): Sir, the Ministry of Heavy Industries has given incentives to buyers and manufacturers of electric vehicles through following three schemes:

i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore. Under FAME-India Scheme phase-II, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles. The incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with
a cap 20% of the cost of vehicle. Further, the incentive/ subsidies for e-2W has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle w.e.f. 11th June, 2021.

ii. Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government on 15th Sep 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores to support domestic manufacturing of vehicles. Electric vehicles are covered under this PLI scheme.

iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 30 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.